

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

**ORDER SHEET**

COURT NO. : 1

21/01/2019

T.A./260/5/2014

B S MAITY  
-V/S-  
STEEL AUTHORITY OF INDIA

ITEM NO:72

FOR APPLICANTS(S) Adv. :

FOR RESPONDENTS(S) Adv.: Mr. D.K. Patnaik

Notes of The Registry	Order of The Tribunal
	<p>List revised. None appears for the applicant. No one was present for the applicant on 24.12.2018 and 15.05.2018 also. It is seen that the copy of the order dated 01.03.2016 has been sent to the applicant by Speed Post. It seems the applicant is no longer interested to pursue this case. Hence the O.A. is dismissed for default for none prosecution on the part of the applicant.</p> <p>( SWARUP KUMAR MISHRA) MEMBER (J) ( GOKUL CHANDRA PATI) MEMBER (A)</p> <p>kb</p>